

AHMED) : (a) to (d). Information is being collected and it will be laid on the Table of the House.

**Members of Income Tax Appellate Tribunals in Calcutta**

9419. SHRI BADRUDDUJA :  
SHRI S. M. BANERJEE :  
DR. RANEN SEN :  
SHRI NAMBIAR :  
SHRI RABI RAY :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the number of members in Income Tax Appellate Tribunals in Calcutta ;

(b) the dates of their postings separately and

(c) whether there is any proposal for their transfers ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI M. YUNUS SALEEM) : (a) 8.

(b) The required information is as follows :

S. No.	Name	Designation	Date of posting at Calcutta
<i>Sarvashri</i>			
1.	B. S. Kasbekar	Accountant Member	19.6.1968
2.	N. Sriivaşan	Accountant Member	15.7.1964
3.	V. Sethuraman	Judicial Member	14.11.1966
4.	S. Ranganathan	Judicial Member	14.8.1967
5.	G. Ghosh	Accountant Member	26.12.1966
6.	V.P. Tewari	Judicial Member	26.5.1967
7.	A.C. Mitra	Judicial Member	14.1.1969
8.	Ch. G. Krishnamurthy	Accountant Member	16.12.1968

(c) The President of the Tribunal has recently issued orders for the Transfer of two of the above Members posted at Calcutta to other places.

**Basumati (P) Ltd., Calcutta**

9420. SHRI GEORGE FERNANDES :  
SHRI S. M. BANERJEE :  
DR. RANEN SEN :  
SHRI JYOTIRMOY BASU :  
SHRI NAMBIAR :  
SHRI K. HALDER :  
SHRI RABI RAY :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Messrs

Basumati (P) Ltd., Calcutta have taken loans by cheque/cash ;

(b) if so, the names of persons along with the date on which payment was made to the firm ; and

(c) the other relevant details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). According to the Balance-sheet of Messrs Basumati (P) Ltd. as on 31.12.1967, the company had an outstanding secured loan of Rs. 52,630.76 taken from the United Bank of India against hypothecation of Newsprint Stock, an unsecured loan of Rs. 11,280.52 from the Andhra Bank Ltd. and Rs. 1,14,800.00 from other parties,